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**BEFORE THE AJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD**

**C.P. (I.B) No. 117/10/NCLT/AHM/2017**

Coram:

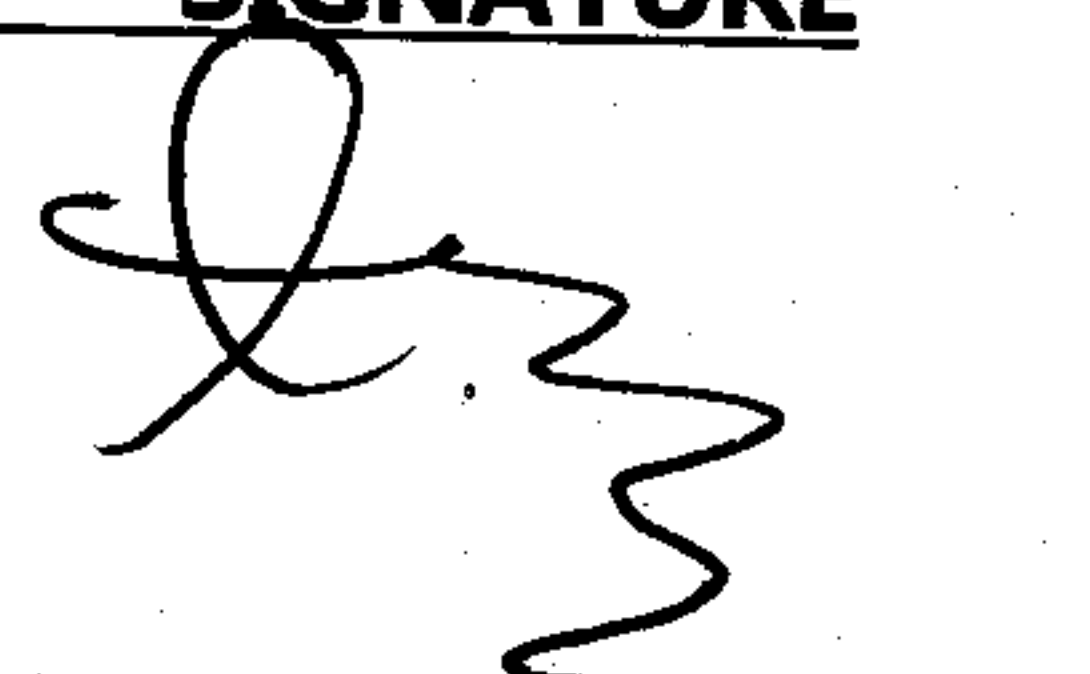
**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2017**

Name of the Company: Shashank Jayantilal Shah & Anr.  
(Aarohi Motors Pvt. Ltd.)  
V/s.  
Bank of India & Ors.

Section of the Companies Act: Section 10 of the Insolvency and Bankruptcy  
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	HIMANSHU DESAI	ADVOCATE		
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2.				
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**ORDER**

Learned Advocate Mr. Himanshu Desai present for Corporate Debtor. None present for Respondent.

Heard arguments of Learned Counsel for Petitioner.

Proof of dispatch of copy of application on Financial Creditor filed.

Applicant is directed to serve notice of date of hearing along with copy of order and file proof of service.

List the matter on 13.09.2017 for hearing.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 6th day of September, 2017.